

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**IA NO. 445 OF 2016 IN  
APPEAL NO. 206 OF 2016**

**Dated: 30<sup>th</sup> August, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**M/s Noida Power Company Ltd.**

**....Appellant(s)**

**Vs.**

**Uttar Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Vishal Gupta

Counsel for the Respondent(s) : Mr. C.K. Rai  
Mr. Paramhans for R-1

Mr. Sunil Kumar  
Mr. Puneet for R.2

Mr. Vivek Narayan  
Mr. Sidharth Mahajan for R.5

**ORDER**

**IA NO. 445 OF 2016**

***(Appl. for stay)***

Learned counsel for Respondent Nos. 2 & 5 seek two weeks time to file reply to this application. They may file the same on or before 14.09.2016 after serving copy on the other side. Thereafter, rejoinder may be filed on or before 22.09.2016 after serving copy on the other side.

List this application for hearing on **28.09.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/dk

**(Justice Ranjana P. Desai)**  
**Chairperson**